

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

Lok SABHA

STARRED QUESTION No. *284

TO BE ANSWERED ON 16.03.2021

Action Plan for Sick PSUs

***284. SHRI E. T. MOHAMMED BASHEER:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the steps taken by the Government to address the sickness of Public Sector Enterprises/Units; and
- (b) the details of the outcome thereof along with the action plan envisaged to improve the same?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI PRAKASH JAVADEKAR)

(a) & (b): A statement is laid on the Table of the House.

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**Statement referred to in Lok Sabha Starred Question No.*284 for reply on
16.03.2021 on “Action Plan for Sick PSUs”**

(a) & (b): Department of Public Enterprises (DPE), being a general policy making Department for CPSEs, has issued on 29th October, 2015 guidelines for “Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises: General principles and mechanism of restructuring”. Central Public Sector Enterprises (CPSEs) function under the administrative control of concerned Ministries/Departments and all matters relating to revival/ restructuring of CPSEs are dealt by the concerned administrative Ministry/ Department on a case-to-case basis.

In terms of these guidelines, the administrative ministries/ departments monitor the health of CPSEs and identify the sick/weak/incipient sick CPSEs as per the criteria laid down therein based on their performance and take redressal measures. The criteria laid down in the guidelines facilitate pre-emptive corrective actions to check onset of sickness and take timely appropriate steps to put the CPSEs back to good financial health. The concerned administrative Ministries/ Departments are also responsible to formulate revival/restructuring/closure plans for such CPSEs based on the principles outlined therein on a case-to-case basis in consultation with stakeholders and after obtaining the approval of the competent authority and implement the plan.
